

than coir, 7. Carpentry & Blacksmithy, 8. Lime stone, Lime & other lime product industry, 9. Manufacture of gums & Resins and 10. Bamboo and cane work.

(b) The achievements of the KVIC in terms of production and employment in UP during the last three years are as under:—

Years	Production (Rs. Crores)			Employment (lakh persons)		
	Khadi	V.I.	Total	Khadi	V.I.	Total
1990-91	60.30	309.97	370.27	5.51	4.06	9.57
1991-92	74.14	373.93	448.07	5.54	4.50	10.04
1992-93	77.91	415.81	493.72	5.55	5.18	10.73

(c) In UP the KVIC implements its programmes through U.P. State KVI Board, 673 registered Institutions registered under Societies Registration Act 1860, 4196 cooperatives. The U.P. State KVI Board also assist individual artisans undertaking KVI Programme directly. The number of individual artisans assisted by U.P. State KVI Board is not readily available with the KVIC.

Financial Assistance for Housing Scheme in Rajasthan

365. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Rajasthan has sought financial assistance from the Union Government for the implementation of the housing scheme for retired government employees in the State; and

(b) if so, the details thereof and the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Housing being a State subject, the State Governments are fully competent to formulate and implement housing schemes for different target groups according to their priorities and available resources. Central Government is not providing any specific financial assistance to the State Governments for implementing housing schemes, for retired government employees.

Central Godowns for Stationery

366. SHRI A. VENKATESH NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the places in the country where Central godowns for stationery are located;

(b) the broad details of the service conditions of the employees appointed in these godowns;

(c) whether any norms have been laid for the protection and safeguard of the stationery godowns; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The Central godowns for stationery are located at New Delhi, Calcutta, Bombay and Madras.

(b) The employees in these

godowns are governed by the Central Government Service Rules.

(c) and (d) There are no specific norms laid down for the protection and safeguard of the stationery godowns. However, their proper maintenance including security and safety is ensured by the development of Watch and Ward and other related staff. Antitermite treatment is also provided to the stationery godowns periodically. The present strength of Watch & Ward staff in Government of India Stationery Office, Calcutta and its three Regional Stationery Depots at New Delhi, Bombay and Madras is as under:—

	Calcutta	New Delhi	Madras	Bombay
Jamadar/Durwan	1	-	-	-
Durwan	8	3	2	-
Night-watchman	4	2	3	4

Heavy Engineering Corporation Limited

367. SHRI RAM TAHAL CHOUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the matter relating to reconstruction of Heavy Engineering Corporation Limited, Ranchi is lying pending with the Board for Industrial and Financial Reconstruction for its final recommendation;

(b) whether the Board for Industrial and Financial Reconstruction could not make its final recommendation due to delay in preparing the implementation package by the Government by 31st January, 1994; and

(c) the steps proposed to be taken by the Government to restructure the Corporation and to keep it under the public sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c) Heavy Engineering Corporation Limited (HEC) Ranchi is one of the PSUs which have been referred to the Board for Industrial and Financial Reconstruction (BIFR) under the Sick Industrial Companies (Special Provisions) Act, 1985 as amended in 1991. The Company has formulated a Turn Around Plan (TAP) and the same has been referred to the Industrial Develop-